

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 321 OF 2018 &
IA NO. 1543 OF 2018**

Dated : 3rd September, 2019

**Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. Ravindra Kumar Verma, Technical Member**

In the matter of:

**V.S. Lignite Power Private Limited Appellant(s)
Versus
Rajasthan Electricity Regulatory Commission & Ors. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Mr. Ashwin Ramanathan
Ms. Aadishree Chakraborty

Counsel for the Respondent(s) : Mr. Pradeep Misra
Mr. Manoj Kr. Sharma for R-2 & 4

Mr. Bipin Gupta for R-3
Mr. N.K. Agarwal (Rep.), RVPN

ORDER

List the matter for hearing on **05.11.2019.**

**(Ravindra Kumar Verma)
Technical Member
mk/mkj**

**(Justice Manjula Chellur)
Chairperson**